

NATIONAL COMPANY LAW TRIBUNAL

राष्ट्रीयकंपनीविधिअधिकरण

CUTTACK BENCH

कटकखंडपीठORDER OF THE HEARING ON 8th May, 2024, 10:30 A.M.

CP No. 12/CB/2024

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	L & K Services Info Pvt. Ltd. -Vs- ROC, Odisha
Under Section	252 (3)

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s)

CS, Mr. Saroj Kumar Sahoo

For Respondent (s)

ORDER

Ld. Authorized Representative CS, Saroj Kumar Sahoo appeared for the petitioner. The Authorized Representative represented that notice sent by the petitioner served. Registry is directed to send notice to the respondent by email. List the matter on 05.06.2024.

Kaushalendra Kumar Singh
Member (Technical)

P. Mohan Raj
Member (Judicial)